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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 24/01/2020 AT 2.00 P.M.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

P. Siva Sathya
for Mr. B. Dharmay

Counsel for R #109



CIBI VISWANU
JERIN ASHET

Counsel for Respondents



For K&A GLL
M.K. Preetha Adhi
R Suresh

Counsel for
Petitioners 1-4



(7)

[TCP/106/2016]

ORDER

At request of the Learned Counsels for the parties, post the matter on
28.02.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)

sr